COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 271 OF 2015 & IA NO. 438 OF 2015

Dated: 5th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Karnataka Power Transmission Corporation Ltd. & Anr. Appellant(s)

Vs.

M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Pratiksha Mishra

Counsel for the Respondent(s): -

<u>ORDER</u>

Learned counsel for the respondent is stated to be in personal difficulty.

List the matter on <u>20.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson